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title: Introduction of the Payment of Wages (Amendment) Bill, 2016.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): Madam, I beg to move for leave to introduce a Bill further to amend the Payment of Wages Act, 1936.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Payment of Wages Act, 1936."

*The motion was adopted.*

SHRI BANDARU DATTATREYA: I introduce the Bill.

HON. SPEAKER: Now, 'Zero Hour'.

*...(Interruptions)*

HON. SPEAKER: Shri Sudip Bandyopadhyay, do you want to say something?

*...(Interruptions)*

माननीय अध्यक्ष : मैं आपको भी बोलने का मौका दूंगी।

â€¦(ब्यवधान)